

FORM A**PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF SNG TECHNO BUILD PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	SNG Techno Build Private Limited
2.	Date of incorporation of corporate debtor	27.05.2008
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies (RoC)-Delhi
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U70101DL2008PTC178673
5.	Address of the registered office and principal office (if any) of corporate debtor	404, 4TH FLOOR Shahpuri Tirath Singh Tower, C-58, Janakpuri New Delhi South West Delhi DL 110058
6.	Insolvency commencement date in respect of corporate debtor	14.03.2022 (Order Communicated on 19.03.2022)
7.	Estimated date of closure of insolvency resolution process	10.09.2022
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Mr. Yogesh Kumar Gupta IBBI/IPA-003/IP-N00078/2017-18/10701
9.	Address and e-mail of the interim resolution professional, as registered with the Board	C-17B LGF, Kalkaji New Delhi – 110019 ykgupta64@yahoo.co.in
10.	Address and e-mail to be used for correspondence with the interim resolution professional	C-17B LGF, Kalkaji New Delhi – 110019 cirp.sng@gmail.com
11.	Last date for submission of claims	02.04.2022 (from 19.03.2022)
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable - as per details available with the IRP
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	NA
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: https://www.ibbi.gov.in/home/downloads NA

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the SNG Techno Build Private Limited on 14.03.2022 (Order Communicated on 19.03.2022).

The creditors of SNG Techno Build Private Limited, are hereby called upon to submit their claims with proof on or before 02.04.2022 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.



A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class [specify class] in Form CA.

- Not Applicable

Submission of false or misleading proofs of claim shall attract penalties.



Name and Signature of Interim Resolution Professional

: Yogesh Kumar Gupta

Date and Place:

: 19.03.2022, New Delhi